

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
M.A - 10 of 2024 in
ORIGINAL APPLICATION NO. 81 OF 2023/EZ

Prithvigaurov Chakraborty

.....Applicant

-Versus-

Kolkata Municipal Corporation & Ors.

...Respondents

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Filed by:

S. K. Dutta

Sudip Kumar Dutta
Advocate-on-Record
For the State of W.B.

Enrolment No. - WB 532



08 AUG 2024

BEFORE THE NOTARY
ALIPORE JUDGES' COURT

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 81 OF 2023/EZ

Prithvigaurov Chakraborty

.....Applicant

-Versus-

Kolkata Municipal Corporation and
others.

...Respondents

SL. No. 06 dated 08 AUG 2024

COMPLIANCE REPORT BY THE RESPONDENT NO.5.

I, Smt Utpalparna Sengupta Sarkar, daughter of Sri Ajit Kumar Sarkar, aged about 44 years, by faith – Hindu, by occupation – service as Executive Engineer, Irrigation & Waterways Department, Government of West Bengal do hereby solemnly affirm and say as follows:

1. I have made myself well acquainted with the facts and circumstances of the instant case and am directed by this Hon'ble Tribunal vide order dated 29.5.2024 to file a compliance report.
2. That in compliance with direction dated 10.10.2023 of this Hon'ble Tribunal, it is humbly submitted that communication with West Bengal



08 AUG 2024

Forest Development Corporation Limited (Wbfdcl) had been made by Irrigation and Waterways Department regarding plantation on the said land. A joint visit was made by the Wbfdcl and Irrigation and Waterways Department and as per the guidance of West Bengal Forest Development Corporation Limited (Wbfdcl), trees had been planted.

The photographic evidence in support of the statement was submitted on 10.11.23.

3. That since the directions passed by this Hon'ble Tribunal on 10.10.2023 has been complied with, this Hon'ble Tribunal graciously disposed the case.

The photograph is annexed hereto and marked as **Annexure 'P'**.

4. The statements made in paragraphs 1 to 6 are based on information derived from the record which are usually kept and maintained by this answering respondent in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Deponent is identified by me.

S. K. Dutta
Advocate

Deponent

Utpalparna Sengupta Saha 9.8.24
Executive Engineer
Metropolitan Drainage
Division No.-II
I. & W. Div.,
Govt. of West Bengal



Solemnly declared and affirmed
before me on identification at
Alipore Judges' Court, Kolkata-
700 027 at Alipore, under the
Notaries Act. atA.M./P.M

S. Jana

SUBHASIS JANA
Notary, Govt. of West Bengal
Regd. No. 094/2022

08 AUG 2024

Verification

I, Smt Utpalparna Sengupta Sarkar, daughter of Sri Ajit Kumar Sarkar, aged about 44 years, by faith - Hindu, by occupation - service as Executive Engineer, Irrigation & Waterways Department, Government of West Bengal do hereby solemnly affirm and verify that the contents of the statements made in the above paragraphs of the affidavit are true and correct to the best of my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

Verified at Kolkata, on this the 9th day of August, 2024.

Deponent is identified by me.

S. K. Dutta

Advocate

Enrolment

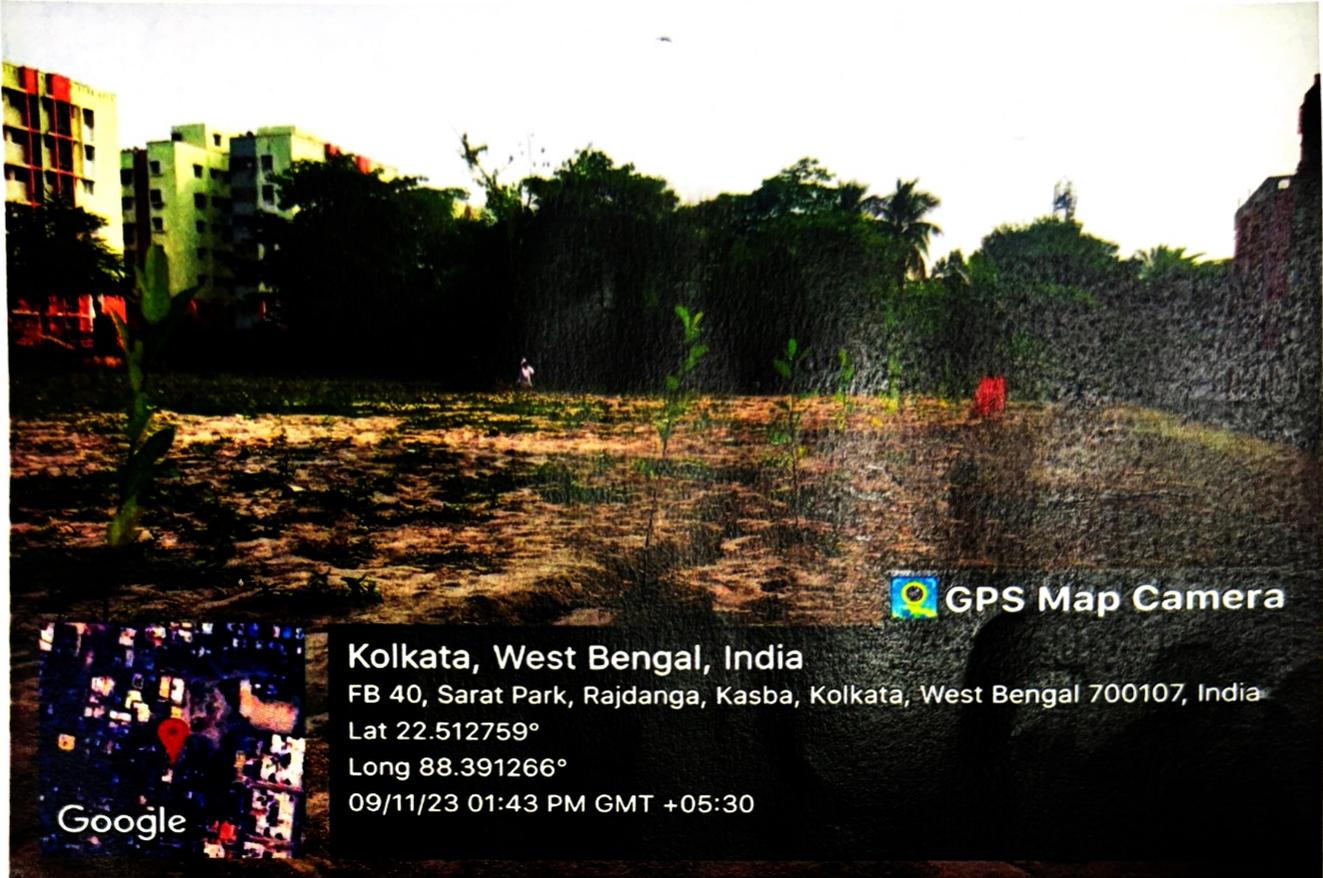
WB-532

Deponent

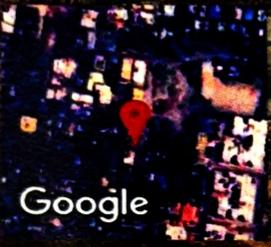
Utpalparna Sengupta Sarkar
Executive Engineer
Metropolitan Drainage
Division No.-II
I. & W. Dept.,
Govt. of West Bengal
9.8.24



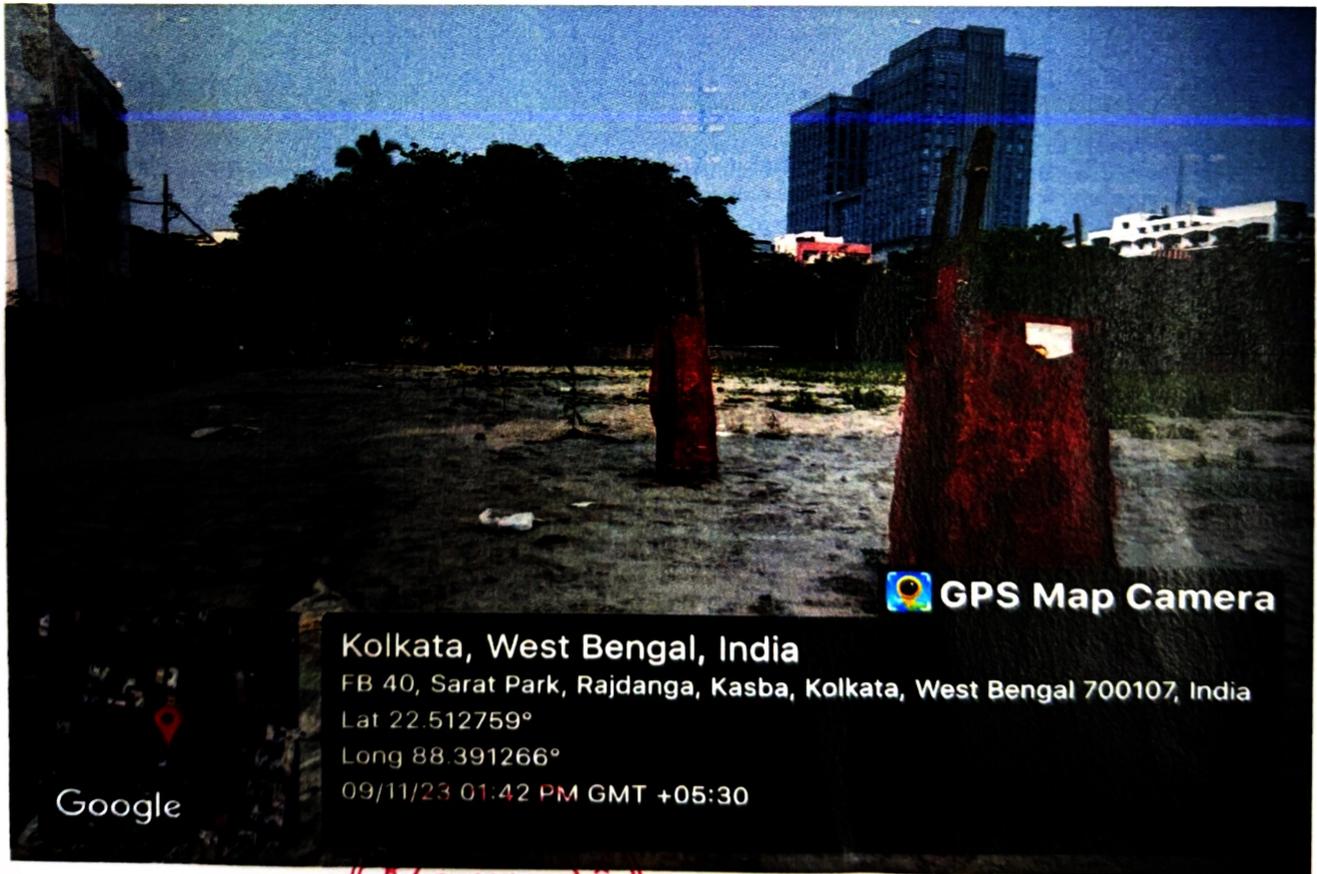
08 AUG 2024



 GPS Map Camera



Kolkata, West Bengal, India
FB 40, Sarat Park, Rajdanga, Kasba, Kolkata, West Bengal 700107, India
Lat 22.512759°
Long 88.391266°
09/11/23 01:43 PM GMT +05:30



 GPS Map Camera



Kolkata, West Bengal, India
FB 40, Sarat Park, Rajdanga, Kasba, Kolkata, West Bengal 700107, India
Lat 22.512759°
Long 88.391266°
09/11/23 01:42 PM GMT +05:30



8-AUG 2024